SI No. Case Type Total 1 ABLAPL- Anticipatory Bail 10208 2 ADMLS-Admirality Suits. 10 3 AHO-Appeal Against High Court Order. 42 4 Application Us 34 of the Act involving International Commercial Arbitration 1 5 ARBA-Appeals under Indian Arbitration Act. 277 6 ARBP-Petitions under Indian Arbitration Act. 106 7 AS-Admirality Suit. 1 8 BLAPL-Bail Application. 5231 9 CEREF-Reference under Central Excise Act. 20 10 CMPAT-Company Act. 84 11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAC-Appeals against orders in Crl.Cont.mater 1 17 CONTC-Cotempt of Court Cases (Civil contempt 10 18 <th colspan="4">PENDENCY REPORT AS ON 27-08-2021</th>	PENDENCY REPORT AS ON 27-08-2021			
1 ABLAPL- Anticipatory Bail 10208 2 ADMLS-Admirality Suits. 10 3 AHO-Appeal Against High Court Order. 42 4 Application Us 34 of the Act involving International Commercial Arbitration 1 5 ARBA-Appeals under Indian Arbitration Act. 277 6 ARBP-Petitions under Indian Arbitration Act. 106 7 AS-Admirality Suit. 1 8 BLAPL-Bail Application. 5231 9 CEREF-Reference under Central Excise Act. 20 10 CMAPI-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 84 12 CMP-Givil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding (Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAC-Appeals against orders in Civil Contempt 1 17 CONTC-Cotempt of Court Cases (Civil contempt)	SI No.	Case Type	Total	
2 ADMLS-Admirality Suits. 3 AHO-Appeal Against High Court Order. 4 Application Us 34 of the Act involving International Commercial Arbitration 5 ARBA-Appeals under Indian Arbitration Act. 6 ARBA-Peptitions under Indian Arbitration Act. 106 7 AS-Admirality Suit. 8 BLAPL-Bail Application. 9 CEREF-Reference under Central Excise Act. 10 CMAPI-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 12 CMP-Civil Miscellaneous Petition 13 COA-Appeals against judgement in Comp.Pet. 17 COA-Appeals against orders in Civil Contempt 16 CONTAC-Appeals against orders in Civil Contempt 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Bhubaneswar Bench 19 Contempt Petition in Sambalpur Bench 20 Contempt Petition in Sambalpur Bench 21 CONTR-Proceeding relating to Criminal Contempt 22 COPET-Orginal Petition (Companies Act.) 23 CRA-Criminal Appeals 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 11344 26 CRLM-Other Miscellaneous Application. 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLM-Criminal Miscellaneous Petition 39 CRETR-Criminal Revision. 9092 20 CRETR-Criminal Miscellaneous Application. 677 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLM-Criminal Miscellaneous Application. 9092 30 CRETR-Criminal Revision. 9092 31 CRREV-Criminal Revision. 9092 32 CRP-Revision Petition. 910 911 911 912 913 914 915 915 916 917 917 918 918 919 919 919 919 919 919 919 919	1		10208	
AHO-Appeal Against High Court Order. Application Us 34 of the Act involving International Commercial Arbitration S ARBA-Appeals under Indian Arbitration Act. ARBP-Petitions under Indian Arbitration Act. AS-Admirality Suit. B BLAPL-Bail Application. CEREF-Reference under Central Excise Act. CMAPL-Miscellaneous Applications. CMAPL-Miscellaneous Applications. CMAPL-Miscellaneous Petition CMAPL-Gompany Act. CMP-Civil Miscellaneous Petition COA-Appeals against judgement in Comp.Pet. COAPL-Appl.in pending Proceeding(Comp. Act.) COAPL-Appl.in pending Proceeding(Comp. Act.) CONTAC-Appeals against orders in Civil Contempt CONTC-Cotempt of Court Cases (Civil contempt) CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench CONTR-Proceeding relating to Criminal Contempt CONTC-Cotempt not Companies Act.) CONTR-Proceeding relating to Criminal Contempt CONTC-Cotempt Petition (Companies Act.) COPET-Orginal Petition (Companies Act.) CRLA-Appeal against Judgement/Sentence. CRLA-Appeal against Judgement/Sentence. CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 11344 CRLA-Appeal against Judgement/Sentence. CRLMC-Appl.under Sec.482 Cr.P.C. 11344 CRLA-Appeal against Judgement Sentence. CRLMC-Criminal Miscellaneous Application. CRLREV-Criminal Revision. CRLREV-Criminal Revision. 30 CRLREV-Criminal Revision. 31 CRMC-Criminal Miscellaneous Case 24 CRLA-Cynerianal Revision. 32 CRP-Revision Petition. 33 CRREV-Criminal Revision. 34 CS(OS)-Civil suits. 35 CUSREF-Reference under Customs Act. 36 CVA-Civil Appeals 37 CVREV-Civil Revision. 38 CVA-Civil Appeals 39 DSREF-Confirmation under Sec.336 Cr.P.C. 30 CRLTR-Original Trial. 40 ELPET-Election Petitions. 41 ELA-Appeals from Judgement in Election Pet. 42 ELPET-Election Petitions. 43 EXFA-Execution First Appeal. 44 ENDS-Execution First Appeal.	2		10	
4 Application Us 34 of the Act involving International Commercial Arbitration 5 ARBA-Appeals under Indian Arbitration Act. 277 6 ARBA-Ppeals under Indian Arbitration Act. 106 7 AS-Admirality Suit. 1 8 BLAPL-Bail Application. 5231 9 CEREF-Reference under Central Excise Act. 20 10 CMAPL-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl. in pending Proceeding (Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAR-Appeals against orders in Civil Contempt 10 17 CONTC-Cotempt of Court Cases (Civil contempt) 5825 18 Contempt Petition in Bhubaneswar Bench 1320 19 Contempt Petition in Sambalpur Bench 2 21 CONTR-Proceeding relating to Criminal Contempt 91 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 1024 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 677 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLMA-Criminal Miscellaneous Petition 595 29 CRLREV-Criminal Revision. 9092 30 CRLREV-Criminal Revision. 9092 31 CRP-Revision Petition. 153 32 CRP-Revision Petition. 153 33 CRREV-Criminal Revision. 9092 34 CS(OS)-Civil suits. 1 35 CUSREF-Reference under Customs Act. 3 36 CVA-Civil Revision. 38 37 CVREV-Civil Revision. 38 38 CVRVW-Civil Revision. 38 39 DSREF-Confirmation under Sec.336 Cr.P.C. 3 40 EC-Execution Case. 39 41 ELA-Appeals from Judgement in Election Pet. 14 42 ELPET-Election Petitions. 27 43 EXFA-Execution First Appeal. 44 44 ENDS-Execution First Appeal. 44 45 ENDS-Execution Application. 44	3		42	
Commercial Arbitration 5 ARBA-Appeals under Indian Arbitration Act. 277 6 ARBP-Petitions under Indian Arbitration Act. 106 7 AS-Admirality Suit. 1 8 BLAPL-Bail Application. 5231 9 CEREF-Reference under Central Excise Act. 20 10 CMAPL-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAR-Appeals against orders in Civil Contempt 10 17 CONTC-Cotempt of Court Cases (Civil contempt) 5825 18 Contempt Petition in Bhubaneswar Bench 1320 19 Contempt Petition in Cuttack Bench 188 20 Contempt Petition in Sambalpur Bench 2 11 CONTR-Proceeding relating to Criminal Contempt 91 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 1024 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 11420 26 CRLMA-Other Miscellaneous Application. 677 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLMP-Criminal Miscellaneous Petition 595 29 CRLREV-Criminal Revision. 9092 30 CRLTR-Original Trial. 1 31 CRMC-Criminal Revision. 9092 30 CRLTR-Original Trial. 1 31 CRMC-Criminal Revision 260 34 CS(OSE)-Civil suits. 1 35 CUSREF-Reference under Customs Act. 3 36 CVR-Cvivil Appeals 33 37 CVREV-Criminal Revision. 38 38 CVRVW-Civil Revision. 38 39 DSREF-Confirmation under Sec.336 Cr.P.C. 3 40 EC-Execution Case. 3 41 ELA-Appeals from Judgement in Election Pet. 14 42 ELPET-Election Petitions. 27 43 EXFA-Execution First Appeal. 3 44 EXOS-Execution First Appeal. 3 44 EXOS-Execution First Appeal. 3 44 EXOS-Execution Application. 4			1	
6 ARBP-Petitions under Indian Arbitration Act. 7 AS-Admirality Suit. 8 BLAPL-Bail Application. 9 CEREF-Reference under Central Excise Act. 20 10 CMAPL-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 CONTAC-Appeals against orders in Civil Contempt 10 CONTAR-Appeals against orders in Crl.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Bhubaneswar Bench 19 Contempt Petition in Sambalpur Bench 20 Contempt Petition in Sambalpur Bench 21 CONTR-Proceeding relating to Criminal Contempt 22 COPET-Orginal Petition (Companies Act.) 23 CRA-Criminal Appeals 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 27 CRLMC-Appl.under Sec.482 Cr.P.C. 1134 28 CRLMP-Criminal Miscellaneous Petition 30 CRLTR-Original Trial. 31 CRMC-Criminal Revision. 32 CRP-Revision Petition. 33 CRREV-Criminal Revision. 34 CS(OS)-Civil suits. 35 CUSREF-Reference under Customs Act. 36 CVA-Civil Appeals 37 CVREV-Civil Revision. 38 CVRVW-Civil Revision. 39 DSREF-Confirmation under Sec.336 Cr.P.C. 30 CRLP-Center Sec.482 Cr.P.C. 31 CRA-CELECCON Sec.482 Cr.P.C. 31 CRA-CELECCON Sec.482 Cr.P.C. 31 CRA-CELECCON Sec.482 CR.P.C. 32 CRA-Reference under Customs Act. 33 CRREV-Criminal Revision 34 CS(OS)-Civil suits. 35 CUSREF-Reference under Customs Act. 36 CVA-Civil Appeals 37 CVREV-Civil Revision. 38 CVRVW-Civil Revision. 39 DSREF-Confirmation under Sec.336 Cr.P.C. 30 CRLTR-Depals from Judgement in Election Pet. 40 ELPET-Election Petitions. 41 ELA-Appeals from Judgement in Election Pet. 42 ELPET-Election Petitions. 44 EXOS-Execution Application.		1		
6 ARBP-Petitions under Indian Arbitration Act. 7 AS-Admirality Suit. 8 BLAPL-Bail Application. 9 CEREF-Reference under Central Excise Act. 20 10 CMAPL-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 CONTAC-Appeals against orders in Civil Contempt 10 CONTAR-Appeals against orders in Crl.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Bhubaneswar Bench 19 Contempt Petition in Sambalpur Bench 20 Contempt Petition in Sambalpur Bench 21 CONTR-Proceeding relating to Criminal Contempt 22 COPET-Orginal Petition (Companies Act.) 23 CRA-Criminal Appeals 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 27 CRLMC-Appl.under Sec.482 Cr.P.C. 1134 28 CRLMP-Criminal Miscellaneous Petition 30 CRLTR-Original Trial. 31 CRMC-Criminal Revision. 32 CRP-Revision Petition. 33 CRREV-Criminal Revision. 34 CS(OS)-Civil suits. 35 CUSREF-Reference under Customs Act. 36 CVA-Civil Appeals 37 CVREV-Civil Revision. 38 CVRVW-Civil Revision. 39 DSREF-Confirmation under Sec.336 Cr.P.C. 30 CRLP-Center Sec.482 Cr.P.C. 31 CRA-CELECCON Sec.482 Cr.P.C. 31 CRA-CELECCON Sec.482 Cr.P.C. 31 CRA-CELECCON Sec.482 CR.P.C. 32 CRA-Reference under Customs Act. 33 CRREV-Criminal Revision 34 CS(OS)-Civil suits. 35 CUSREF-Reference under Customs Act. 36 CVA-Civil Appeals 37 CVREV-Civil Revision. 38 CVRVW-Civil Revision. 39 DSREF-Confirmation under Sec.336 Cr.P.C. 30 CRLTR-Depals from Judgement in Election Pet. 40 ELPET-Election Petitions. 41 ELA-Appeals from Judgement in Election Pet. 42 ELPET-Election Petitions. 44 EXOS-Execution Application.	5		277	
7 AS-Admirality Suit. 1 8 BLAPL-Bail Application. 5231 9 CEREF-Reference under Central Excise Act. 20 10 CMAPL-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAR-Appeals against orders in Crl.Cont.mater 1 17 CONTC-Cotempt of Court Cases (Civil contempt) 5825 18 Contempt Petition in Bhubaneswar Bench 1320 19 Contempt Petition in Cuttack Bench 188 20 Contempt Petition in Sambalpur Bench 2 21 CONTR-Proceeding relating to Criminal Contempt 91 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 1024 24 CRLA-Appeal against Judgement/Sentence. 10072 <			106	
8 BLAPL-Bail Application. 5231 9 CEREF-Reference under Central Excise Act. 20 10 CMAPL-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAC-Appeals against orders in Civil Contempt 1 17 CONTC-Cotempt of Court Cases (Civil contempt) 5825 18 Contempt Petition in Bhubaneswar Bench 1320 19 Contempt Petition in Sambalpur Bench 2 20 Contempt Petition in Sambalpur Bench 2 21 CONTR-Proceeding relating to Criminal Contempt 91 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 1004 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLIP-Appl.Indressellaneous Application.	7			
9 CEREF-Reference under Central Excise Act. 20 10 CMAPL-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAR-Appeals against orders in Civil Contempt 10 16 CONTAR-Appeals against orders in Civil Contempt 11 17 CONTC-Cotempt of Court Cases (Civil contempt) 5825 18 Contempt Petition in Bhubaneswar Bench 1320 19 Contempt Petition in Sambalpur Bench 2 20 Contempt Petition in Sambalpur Bench 2 21 CONTR-Proceeding relating to Criminal Contempt 91 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 10072 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLIM-Other Miscellaneous Applica	8		5231	
10 CMAPL-Miscellaneous Applications. 2624 11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAR-Appeals against orders in Crl.Cont.mater 1 17 CONTC-Cotempt of Court Cases (Civil contempt) 5825 18 Contempt Petition in Bhubaneswar Bench 1320 19 Contempt Petition in Cuttack Bench 188 20 Contempt Petition in Sambalpur Bench 2 21 CONTR-Proceeding relating to Criminal Contempt 91 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 10072 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 677 27 CRLMC-Appel. under Sec.482 Cr.P.C.<				
11 CMPAT-Company Act. 84 12 CMP-Civil Miscellaneous Petition 2457 13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAR-Appeals against orders in Crl.Cont.mater 1 17 CONTC-Cotempt of Court Cases (Civil contempt) 5825 18 Contempt Petition in Bhubaneswar Bench 1320 19 Contempt Petition in Sambalpur Bench 2 20 Contempt Petition in Sambalpur Bench 2 21 CONTR-Proceeding relating to Criminal Contempt 91 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 10072 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 677 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLMC-Criminal Miscellaneous Petiti	10			
12CMP-Civil Miscellaneous Petition245713COA-Appeals against judgement in Comp.Pet.1714COAPL-Appl.in pending Proceeding(Comp. Act.)215CONTAC-Appeals against orders in Civil Contempt1016CONTAR-Appeals against orders in Crl.Cont.mater117CONTC-Cotempt of Court Cases (Civil contempt)582518Contempt Petition in Bhubaneswar Bench132019Contempt Petition in Cuttack Bench18820Contempt Petition in Sambalpur Bench221CONTR-Proceeding relating to Criminal Contempt9122COPET-Orginal Petition (Companies Act.)12923CRA-Criminal Appeals102424CRLA-Appeal against Judgement/Sentence.1007225CRLLP-Appl.for leave to appeal US 378 Cr.P.C.142026CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSEFF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVV-Civil Revision nuder Sec.336 Cr.P.C.340EC-Ex				
13 COA-Appeals against judgement in Comp.Pet. 17 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 10 16 CONTAR-Appeals against orders in Crl.Cont.mater 1 17 CONTC-Cotempt of Court Cases (Civil contempt) 5825 18 Contempt Petition in Bhubaneswar Bench 1320 19 Contempt Petition in Cuttack Bench 188 20 Contempt Petition in Sambalpur Bench 2 21 CONTR-Proceeding relating to Criminal Contempt 91 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 1024 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 677 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLMP-Criminal Miscellaneous Petition 595 29 CRLREV-Criminal Revision. 9092 30 CRLTR-Original Trial. 1 31 CRMC-Criminal Miscellaneous Case 24 32 CRP-Revision Petition. 155 33 CRREV-Criminal Revision 260 34 CS(OS)-Civil suits. 1 35 CUSREF-Reference under Customs Act. 3 36 CVA-Civil Appeals 3 37 CVREV-Civil Revision. 38 38 CVRVW-Civil Revision. 38 39 DSREF-Confirmation under Sec.336 Cr.P.C. 3 40 EC-Execution Case. 3 41 ELA-Appeals from Judgement in Election Pet. 14 42 ELPET-Election Petitions. 44 44 EXOS-Execution Application. 4				
14 COAPL-Appl.in pending Proceeding(Comp. Act.) 15 CONTAC-Appeals against orders in Civil Contempt 10 CONTAR-Appeals against orders in Crl.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Bhubaneswar Bench 1320 19 Contempt Petition in Cuttack Bench 188 20 Contempt Petition in Sambalpur Bench 21 CONTR-Proceeding relating to Criminal Contempt 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 677 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLMP-Criminal Miscellaneous Petition 595 29 CRLREV-Criminal Revision. 9092 20 CRLTR-Original Trial. 11 CRMC-Criminal Miscellaneous Case 24 CRP-Revision Petition. 155 33 CRREV-Criminal Revision 260 34 CS(OS)-Civil suits. 1 35 CUSREF-Reference under Customs Act. 36 CVA-Civil Appeals 37 CVREV-Civil Revision. 38 CVRVW-Civil Revision. 39 DSREF-Confirmation under Sec.336 Cr.P.C. 30 CR-Execution Case. 31 ELA-Appeals from Judgement in Election Pet. 42 ELPET-Election Petitions. 43 EXFA-Execution Application.				
15 CONTAC-Appeals against orders in Civil Contempt 16 CONTAR-Appeals against orders in Crl.Cont.mater 17 CONTC-Cotempt of Court Cases (Civil contempt) 18 Contempt Petition in Bhubaneswar Bench 19 Contempt Petition in Cuttack Bench 19 Contempt Petition in Sambalpur Bench 20 Contempt Petition in Sambalpur Bench 21 CONTR-Proceeding relating to Criminal Contempt 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 1024 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 677 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLMP-Criminal Miscellaneous Petition 595 29 CRLREV-Criminal Revision. 9092 30 CRLTR-Original Trial. 11 CRMC-Criminal Miscellaneous Case 24 32 CRP-Revision Petition. 155 33 CRREV-Criminal Revision 34 CS(OS)-Civil suits. 15 35 CUSREF-Reference under Customs Act. 36 CVA-Civil Appeals 37 CVREV-Civil Revision. 38 38 CVRVW-Civil Review. 39 DSREF-Confirmation under Sec.336 Cr.P.C. 30 41 ELA-Appeals from Judgement in Election Pet. 42 ELPET-Election Petitions. 43 EXFA-Execution First Appeal. 44 EXOS-Execution Application.				
16CONTAR-Appeals against orders in Crl.Cont.mater117CONTC-Cotempt of Court Cases (Civil contempt)582518Contempt Petition in Bhubaneswar Bench132019Contempt Petition in Cuttack Bench18820Contempt Petition in Sambalpur Bench221CONTR-Proceeding relating to Criminal Contempt9122COPET-Orginal Petition (Companies Act.)12923CRA-Criminal Appeals102424CRLA-Appeal against Judgement/Sentence.1007225CRLLP-Appl.for leave to appeal US 378 Cr.P.C.142026CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EX				
17CONTC-Cotempt of Court Cases (Civil contempt)582518Contempt Petition in Bhubaneswar Bench132019Contempt Petition in Cuttack Bench18820Contempt Petition in Sambalpur Bench221CONTR-Proceeding relating to Criminal Contempt9122COPET-Orginal Petition (Companies Act.)12923CRA-Criminal Appeals102424CRLA-Appeal against Judgement/Sentence.1007225CRLLP-Appl.for leave to appeal US 378 Cr.P.C.142026CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
18Contempt Petition in Bhubaneswar Bench132019Contempt Petition in Cuttack Bench18820Contempt Petition in Sambalpur Bench221CONTR-Proceeding relating to Criminal Contempt9122COPET-Orginal Petition (Companies Act.)12923CRA-Criminal Appeals102424CRLA-Appeal against Judgement/Sentence.1007225CRLLP-Appl.for leave to appeal US 378 Cr.P.C.142026CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4			5825	
19 Contempt Petition in Cuttack Bench 20 Contempt Petition in Sambalpur Bench 2 21 CONTR-Proceeding relating to Criminal Contempt 91 22 COPET-Orginal Petition (Companies Act.) 129 23 CRA-Criminal Appeals 1024 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 677 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLMP-Criminal Miscellaneous Petition 595 29 CRLREV-Criminal Revision. 9092 30 CRLTR-Original Trial. 1 31 CRMC-Criminal Miscellaneous Case 24 32 CRP-Revision Petition. 155 33 CRREV-Criminal Revision 260 34 CS(OS)-Civil suits. 1 35 CUSREF-Reference under Customs Act. 3 36 CVA-Civil Appeals 3 37 CVREV-Civil Revision. 38 38 CVRVW-Civil Revision. 38 39 DSREF-Confirmation under Sec.336 Cr.P.C. 3 40 EC-Execution Case. 3 41 ELA-Appeals from Judgement in Election Pet. 14 42 ELPET-Election Petitions. 27 43 EXFA-Execution Application. 4				
20Contempt Petition in Sambalpur Bench221CONTR-Proceeding relating to Criminal Contempt9122COPET-Orginal Petition (Companies Act.)12923CRA-Criminal Appeals102424CRLA-Appeal against Judgement/Sentence.1007225CRLLP-Appl.for leave to appeal US 378 Cr.P.C.142026CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Revision under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution Application.4				
21CONTR-Proceeding relating to Criminal Contempt9122COPET-Orginal Petition (Companies Act.)12923CRA-Criminal Appeals102424CRLA-Appeal against Judgement/Sentence.1007225CRLLP-Appl.for leave to appeal US 378 Cr.P.C.142026CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
22COPET-Orginal Petition (Companies Act.)12923CRA-Criminal Appeals102424CRLA-Appeal against Judgement/Sentence.1007225CRLLP-Appl.for leave to appeal US 378 Cr.P.C.142026CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
23 CRA-Criminal Appeals 1024 24 CRLA-Appeal against Judgement/Sentence. 10072 25 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1420 26 CRLMA-Other Miscellaneous Application. 677 27 CRLMC-Appl.under Sec.482 Cr.P.C. 11344 28 CRLMP-Criminal Miscellaneous Petition 595 29 CRLREV-Criminal Revision. 9092 30 CRLTR-Original Trial. 1 31 CRMC-Criminal Miscellaneous Case 24 32 CRP-Revision Petition. 155 33 CRREV-Criminal Revision 260 34 CS(OS)-Civil suits. 1 35 CUSREF-Reference under Customs Act. 3 36 CVA-Civil Appeals 3 37 CVREV-Civil Revision. 38 38 CVRVW-Civil Review. 19 39 DSREF-Confirmation under Sec.336 Cr.P.C. 3 40 EC-Execution Case. 3 41 ELA-Appeals from Judgement in Election Pet. 14 42 </td <td></td> <td></td> <td></td>				
24CRLA-Appeal against Judgement/Sentence.1007225CRLLP-Appl.for leave to appeal US 378 Cr.P.C.142026CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
25CRLLP-Appl.for leave to appeal US 378 Cr.P.C.142026CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
26CRLMA-Other Miscellaneous Application.67727CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4		CRITP-Appl for leave to appeal US 378 Cr P C		
27CRLMC-Appl.under Sec.482 Cr.P.C.1134428CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
28CRLMP-Criminal Miscellaneous Petition59529CRLREV-Criminal Revision.909230CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
29 CRLREV-Criminal Revision. 9092 30 CRLTR-Original Trial. 1 31 CRMC-Criminal Miscellaneous Case 24 32 CRP-Revision Petition. 155 33 CRREV-Criminal Revision 260 34 CS(OS)-Civil suits. 1 35 CUSREF-Reference under Customs Act. 3 36 CVA-Civil Appeals 3 37 CVREV-Civil Revision. 38 38 CVRVW-Civil Review. 19 39 DSREF-Confirmation under Sec.336 Cr.P.C. 3 40 EC-Execution Case. 3 41 ELA-Appeals from Judgement in Election Pet. 14 42 ELPET-Election Petitions. 27 43 EXFA-Execution First Appeal. 3 44 EXOS-Execution Application. 4				
30CRLTR-Original Trial.131CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
31CRMC-Criminal Miscellaneous Case2432CRP-Revision Petition.15533CRREV-Criminal Revision26034CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
32 CRP-Revision Petition. 155 33 CRREV-Criminal Revision 260 34 CS(OS)-Civil suits. 1 35 CUSREF-Reference under Customs Act. 3 36 CVA-Civil Appeals 3 37 CVREV-Civil Revision. 38 38 CVRVW-Civil Review. 19 39 DSREF-Confirmation under Sec.336 Cr.P.C. 3 40 EC-Execution Case. 3 41 ELA-Appeals from Judgement in Election Pet. 14 42 ELPET-Election Petitions. 27 43 EXFA-Execution First Appeal. 3 44 EXOS-Execution Application. 4			_	
33 CRREV-Criminal Revision 260 34 CS(OS)-Civil suits. 1 35 CUSREF-Reference under Customs Act. 3 36 CVA-Civil Appeals 3 37 CVREV-Civil Revision. 38 38 CVRVW-Civil Review. 19 39 DSREF-Confirmation under Sec.336 Cr.P.C. 3 40 EC-Execution Case. 3 41 ELA-Appeals from Judgement in Election Pet. 14 42 ELPET-Election Petitions. 27 43 EXFA-Execution First Appeal. 3 44 EXOS-Execution Application. 4				
34CS(OS)-Civil suits.135CUSREF-Reference under Customs Act.336CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
35 CUSREF-Reference under Customs Act. 36 CVA-Civil Appeals 37 CVREV-Civil Revision. 38 CVRVW-Civil Review. 19 39 DSREF-Confirmation under Sec.336 Cr.P.C. 30 EC-Execution Case. 31 ELA-Appeals from Judgement in Election Pet. 42 ELPET-Election Petitions. 43 EXFA-Execution First Appeal. 44 EXOS-Execution Application. 4				
36CVA-Civil Appeals337CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
37CVREV-Civil Revision.3838CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
38CVRVW-Civil Review.1939DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
39DSREF-Confirmation under Sec.336 Cr.P.C.340EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
40EC-Execution Case.341ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
41ELA-Appeals from Judgement in Election Pet.1442ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4			3	
42ELPET-Election Petitions.2743EXFA-Execution First Appeal.344EXOS-Execution Application.4				
43 EXFA-Execution First Appeal. 3 44 EXOS-Execution Application. 4				
44 EXOS-Execution Application. 4				

46	FA-First Appeal	1094
47	FAO-First Appeal from Orders.	3261
48	FA(OS)-FA from Judgement in original suits.	1
49	GA-Government Appeals	111
50	GCRLA-Government Appeals	414
51	GUAP-Pet. under Guardianship and Wards Act.	13
52	IP(M)-Main Petition (Insolvency ACt.)	1
53	ITA-Appeals Income-tax	418
54	JCRA-Jail Criminal Appeals	15
55	JCRLA-Jail Criminal Appeal	1195
56	JCRLRV-Jail Criminal Revision.	12
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	1003
59	LPA-Letters Patent Appeals.	36
60	MACA-Motor Accident Appeals.	6550
61	MAC-Motor Accident Claims.	1
62	MA-Miscellaneous Appeals	102
63	MATA-Matrimonial Cases (Appeals)	941
64	MFA-FA against Spl. Jurisdiction Cases.	12
65	MJC-Misc.Judicial Case.	59
66	MSA-SA from judgements in Misc. Cases.	85
67	OCRMC-Original Crl. Miscellaneous Case	100
68	OJC-Original Jurisdiction case (Writ)	1490
69	OREF-References.	1
70	OS-Original Suit.	1
71	OTAPL-Other Tax Applications.	121
72	OTC-Other Tax Case.	5
73	OVTA-Tax Appeal Under OVAT ACt.	1
74	RCFA-First Appeals(Rent Control Matters)	1
75	Review Petition in Bhubaneswar Bench	98
76	Review Petition in Cuttack Bench	46
77	Review Petition in Sambalpur Bench	1
78	RFA-FA from Judgement and Decree in Suit	2154
79	RPFAM-Revision US 19 of Family Court Act.	1635
80	RSA-Second Appeal from Judgement and Decree.	6824
81	RVWPET-Review Petition.	2052
82	SAO-Second Appeal from Appellate Order.	226
83	SA-Second Appeal	2300
84	SCLP-Pet.for leave to appeal to Supreme Court	1
85	SJC-Special Jurisdiction Case (Tax Matters)	179
86	SM-Suo Motu.	46
87	SPA-Sp.Appeal before DB	5
88	STAPL-Appl.for direction to make a reference.	1
89	STREV-Sales Tax Revision.	1556
90	TA-Tax Appeal	12
91	TEST-Testamentary Cases.	1
92	TREV-Tax Revesion	88
93	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	288
94	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	807

95	WA-Appeals before DB against SB Judgement	3921
96	WPC(OAB)-Original Application in Berhampur Bench	5
97	WPC(OAC)-Original Application in Cuttack Bench	2056
98	WPC(OA)-Original Application in Bhubaneswar Bench	3374
99	WPC(OAPC)-Original Application (Provisional) in Cuttack	46
	Bench	
100	WPC(OAS)-Original Application in Sambalpur Bench	23
101	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	488
102	WPC(TAC)-Transfer Application in Cuttack Bench	21
103	WPC(TA)-Transfer Application in Bhubaneswar Bench	7
104	WP(C)-Writ Petition under Art.226 and 227.	71277
	Grand Total	180033